

SL. No.17

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 06.05.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No.547/2019 in CP No.162/130/HDB/2019
NAME OF THE COMPANY	Aayusiddi Life Sciences Pvt Ltd & 6 others
NAME OF THE PETITIONER(S)	Muralidhar Rao Maddibonina
NAME OF THE RESPONDENT(S)	Aayusiddi Life Sciences Pvt Ltd & 6 others
UNDER SECTION	130

ORDER

IA No.547/2019

Present: Ld. PCS Mr. MB Suneel for the Applicant.

Ld. PCS Mr. S. Chidambaram for the Respondent Nos. 2 to 5.

Mr. B. Jithender, CGSC for RoC.

Report filed by RoC, but not by RD and Income Tax Authority. Let notice be issued to RD and Income Tax Authority for filing report. Meanwhile, parties may file reply to the report filed by ROC. Let copy of the ROC report be served on the parties also. **Matter is adjourned to 07.06.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)